

12.12½ hrs.

## BUSINESS ADVISORY COMMITTEE

## FORTY-THIRD REPORT

**The Minister of Parliamentary Affairs and Communications (Shri Satya Narayan Sinha):** I beg to move:

"That this House agrees with the Forty-third Report of the Business Advisory Committee presented to the House on the 15th February, 1966."

**Mr. Speaker:** The question is:

"That this House agrees with the Forty-third Report of the Business Advisory Committee presented to the House on the 15th February, 1966."

*The motion was adopted.*

13.14 hrs.

INDIAN TARIFF (AMENDMENT)  
BILL\*

**The Minister of Commerce (Shri Manubhai Shah):** I beg to move for leave to introduce a Bill further to amend the Indian Tariff Act, 1934.

**Mr. Speaker:** The question is:

"That leave be granted to introduce a Bill further to amend the Indian Tariff Act, 1934."

*The motion was adopted.*

**Shri Manubhai Shah:** I introduce the Bill.

13.14½ hrs.

STATEMENT RE. INDIAN TARIFF  
(AMENDMENT) ORDINANCES

**The Minister of Commerce (Shri Manubhai Shah):** I beg to lay on the

\*Published in Gazette of India extraordinary, Part II, Section II, dated 16-2-1966.

+Introduced with the recommendation of the President.

Table a copy of the explanatory statement giving reasons for immediate legislation by (1) The Indian Tariff (Amendment) Ordinance, 1965, and (2) The Indian Tariff (Amendment) Ordinance, 1966, as required under rule 71(1) of the Rules of Procedure and Conduct of Business in Lok Sabha.

13.15 hrs.

## MOTION RE. TASHKENT DECLARATION

**The Minister of External Affairs (Shri Swaran Singh):** I beg to move:

"That the Tashkent Declaration be taken into consideration."

**Shri U. M. Trivedi (Mandsaur):** I would like to rise on a point of order whether this motion is in order.

**Mr. Speaker:** Only after I have placed the motion before the House, can anything be moved.

**Shri Swaran Singh:** I must confess that I might have been able to give a little longer statement at this stage, but the insistence on the part of the hon. members to ask questions about the tragic circumstances under which we lost our Prime Minister has brought vividly back to my mind—and I am sure to the mind of my colleague, Shri Chavan, also—the very painful and touching atmosphere when we heard in our own hotel about the sudden illness of our late Prime Minister.

Sir, after this lapse of time and perhaps in an atmosphere which is different, we can look back with perhaps a little critical eye and with a certain objectivity. But we would not be human beings if it were expected that we would be able to face all that with the fortitude that is normally expected from us.

About the Tashkent Declaration, the Prime Minister was good enough to make a statement and a copy of that has been laid on the Table of the House yesterday. A copy of the